

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P (T) No. 1782 of 2021

Rinku Kumar --- --- Petitioner
Versus
The Union of India & others --- --- Respondents

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Petitioner: Mr. Ranjeet Kushwaha, Advocate
For the Respondents: Mr. P.A.S. Pati, Advocate

03 / 09.09.2021 Learned counsel for the petitioner prays for and is allowed one week time to remove the following surviving defects.

- i. Bearing no. in synopsis may be verified or corrected as per annexure-5.
Office to place the file for inspection and removal of defects, on requisition being made, within this time.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/